

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.801/2001

Monday, this the 9th day of April, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

Sh. Maya Ram PGT (Pol. Science)  
Office: Posted at Veer Chand Garhwali,  
Sarvodaya, Boys Sr. Sec. School,  
I Block, Saket, New Delhi.

R/O H.No.118-H, Sect.4 Pushp Vihar  
Malviya Nagar, New Delhi.

..Applicant

(By Advocate: Shri Surat Singh)

VERSUS

1. Lt. Governor Delhi Administration  
Through Secretary (Education)  
Old Secretariat Delhi.
2. Director of Education  
Directorate of Education,  
Govt. of NCT of Delhi.
3. Sh. A.R. Bohot  
PGT (Pol Science)
4. Sh. Sarwan Lal  
PGT (Pol. Science)  
Govt. Boys Sr. Sec. School  
Sarai Rohilla Delhi
5. Sh. Bhooley Singh  
PGT (Hindi), IIInd Shift  
Govt. Boys Sr. Sec. School  
Ram Bagh, Delhi.
6. Sh. Nand Ram  
PGT (Hindi), IIInd Shift  
GBSSS, Kalyanpuri, Delhi.
7. Sh. Dhan Singh  
PGT (Hindi), 1st Shift  
GGSSS, R.K.Puram, Sec-6  
New Delhi.
8. Sh. Sheela Bakshi  
PGT (Hindi), Ist Shift  
GGSSS, R.K.Puram, Sec-6  
New Delhi.
9. Sh. Gurbax Kaur  
PGT (Hindi), IIInd Shift  
GBSSS, Ambedkar Nagar, Sec-4  
New Delhi.
10. Sh. Sohan Lal  
PGT (Pol Science), IIInd Shift  
New Delhi.

(2)

11. Sh. Amichand  
12. Sh. Charan Singh  
13. Sh. Jagdish

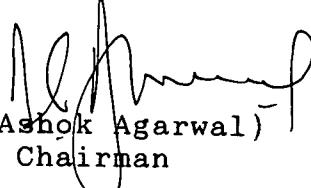
.. Respondents

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:

On application made by Shri Surat Singh, learned counsel appearing on behalf of the applicant, leave is granted to withdraw the present OA with liberty to file a fresh OA on the same cause of action.

  
(S.A.T. Rizvi)  
Member (A)

  
(Ashok Agarwal)  
Chairman

/sunil/